

[Shrimati D. Purandeswari]

- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for delay in laying the papers mentioned at (xiv) (a) above.

[Placed in Library. *See* No. L.T. 7132/15/12]

- (xvi) (a) Annual Report and Accounts of the Rashtriya Madhyamik Shiksha Abhiyan, Haryana, for the year 2009-10, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for delay in laying the papers mentioned at (xv) (a) above.

[Placed in Library. *See* No. L.T. 7428/15/12]

- (xvii) (a) Annual Report and Accounts of the Rashtriya Madhyamik Shiksha Abhiyan, Madhya Pradesh, for the year 2009-10, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for delay in laying the papers mentioned at (xvi) (a) above.

[Placed in Library. *See* No. L.T. 7131/15/12]

- (xviii) (a) Annual Report and Accounts of the Indian Council of Social Science Research (ICSSR), New Delhi, for the year 2010-11, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for delay in laying the papers mentioned at (xvii) (a) above.

[Placed in Library. *See* No. L.T. 7137/15/12]

**I. Notifications of the Ministry of Agriculture**

**II. Reports and Accounts (2004-05), (2005-06), (2009-10) of various Agro Industries Development Corporations Limited and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE; THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT): Sir, I lay on the Table:—

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture (Department of Agriculture and Cooperation), under sub-section (6) of Section 3 of the Essential Commodities Act, 1955:—

- (1) S.O. 1420 (E), dated the 22nd June, 2012, publishing the Fertilizer Control (Amendment) Order, 2012.
- (2) S.O. 1102 (E), dated the 15th May, 2012, notifying the specifications of customized fertilizers to be manufactured by M/s. Tata Chemicals Limited.
- (3) S.O. 1421 (E), dated the 22nd June, 2012, notifying the specifications in respect of provisional fertilizers to be manufactured by M/s. Paradeep Phosphate Limited.

[Placed in Library for (1) to (3) See No. L.T. 7091/15/12]

II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) (a) Thirty-eighth Annual Report and Accounts of the Assam Agro Industries Development Corporation Limited, Guwahati, for the year 2004-05, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 7089/15/12]

- (ii) (a) Thirty-ninth Annual Report and Accounts of the Assam Agro Industries Development Corporation Limited, Guwahati, for the year 2005-06, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 7090/15/12]

- (iii) (a) Forty-fourth Annual Report and Accounts of the Maharashtra Agro-Industries Development Corporation Ltd., Mumbai, for the year 2009-10, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

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- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 7088/15/12]

- (iv) (a) Forty-eighth Annual Report and Accounts of the Odisha Agro Industries Corporation Limited, Bhubaneswar, for the year 2009-10, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.

- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 7087/15/12]

**Report and Accounts (2010-11) of the Veterinary Council of India,  
New Delhi and related papers**

कृषि मंत्रालय में राज्य मंत्री तथा खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री (श्री चरण दास महन्त) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 62 of the Indian Veterinary Council Act, 1984:—
  - (a) Annual Report and Accounts of the Veterinary Council of India, New Delhi, for the year 2010-11, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Council.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 7093/15/12]

**Notifications of Ministry of Communications and  
Information Technology**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): Sir, I lay on the Table:—

- (i) A copy (in English and Hindi) of the Ministry of Communications and Information Technology (Department of Telecommunications) Notification No. G.S.R. 256 (E), dated the 27th March, 2012, publishing the Indian